

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal no. 85 of 2013

Dated : 26<sup>th</sup> August, 2013

Present: Hon'ble Mr. Justice M. KarpagaVinayagam, Chairperson  
Hon'ble Mr. RakeshNath, Technical Member

M/s. Parrys Sugar Industries Ltd. ...Appellant(s)  
Versus  
Karnataka Electricity Regulatory Commission  
&Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s): Mr. Sriranga S.

**ORDER**

We have heard the Learned Counsel for the parties. They are directed to file their respective written submissions on or before 12.09.2013 after serving copy on the other side.

Post the matter for reporting compliance on 12.09.2013 at Chennai Circuit Bench.

(RakeshNath)  
Technical Member  
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(Justice M. Karpaga Vinayagam)  
Chairperson